

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 213  
IA (CA) No. 46/JPR/2022  
CP No. 02/241-242/JPR/2021  
Under Section 241-242 of  
Companies Act, 2013

**In the matter of:**

**Mr. Lalit Kishore Chaturvedi & Ors.**

...Petitioners

**Versus**

**Mr. Jawahar Mehta & Ors.**

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : None appeared  
For the Respondent : Milly T. Ghoshal, Adv.

**ORDER**

List the matter on 13.05.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

April 10, 2024